

(d) The banks authorised by the Reserve Bank of India to import gold are : (1) ABN Amro Bank, (2) Allahabad Bank at (3) Bank of India, (4) Bank of Nova Scotia, (5) Canara Bank, (6) Corporation Bank, (7) Standard Chartered Bank, (8) Indian Overseas Bank, (9) State Bank of India, (10) Oriental Bank of Commerce, (11) Bank of Baroda.

The other agencies authorised are Minerals and Metal Trading Corporations, Handlooms and Handicraft Export Corporation, the Project and Equipment of India Ltd.

(e) The criteria adopted by RBI for authorising banks for import of gold are that the applicants should be a scheduled commercial bank, it should have on unimpaired total capital of Rs. 300 crores, its risk of total capital to risk weighted assets should be 9% or more, it should have advanced risk management system, excellent track record and previous experience or familiarity with gold related business.

(f) Yes, Sir, the banks nominated to import gold continue to comply with the prescribed criteria.

(g) In view of reply to (f) above, does not arise.

[English]

#### Funds to Nagaland

1145. SHRI K.A. SANGTAM : Will the Minister of FINANCE be pleased to refer to the Unstarred Question No. 3451 dated July 10, 1998 regarding allocation of funds to the State of Nagaland and state :

(a) whether the information has since been collected;

(b) if so, the details thereof;

(c) if not, the reasons for delay; and

(d) the time by which the information is likely to be laid on the Table of the House?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) Information for answering assurance in respect of Unstarred Question No. 3451, dated July 10, 1998 regarding allocation of funds to the State of Nagaland is being collected and analysed.

(d) Information will be laid on the Table of the House, as soon as it is finalised.

[Translation]

#### Loans Under JRY

1146. SHRI AMAN KUMAR NAGRA : Will the Minister of FINANCE be pleased to state:

(a) whether loans are provided by the banks under Jawahar Rozgar Yojana to the educated unemployed

youths of backward classes and Scheduled Tribe without any security;

(b) if so, the factual position in this regard;

(c) whether loans are not provided for want of two securities in Haryana;

(d) if not, whether the Union Government propose to conduct an enquiry by an intelligence department into the applications received for loan in all the public sector banks of Haryana particularly in Ambala during the last three years; and

(e) if so, the remedial measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (e) Jawahar Rozgar Yojana (JRY) is a centrally sponsored scheme launched in April, 1989 by merging the ongoing National Rural Employment Programme (NREP) and the Rural Landless Employment Guarantee Programme (RLEGP) into a single rural employment programme for provision of wage employment to the unemployed and under-employed rural poor. The scheme provides source of income through wage employment and through creation of community and social assets. The scheme is targeted to benefit the people below poverty line in rural areas. No loans are provided by banks under JRY.

#### Cheating of Share Holders By ACC. Ltd., Kanpur

1147. SHRI HARIKEWAL PRASAD : Will the Minister of FINANCE be pleased to state:

(a) whether any case of cheating of share holders by the ACC Ltd., Kanpur has come to the notice of the Government;

(b) if so, the details thereof and the action taken in this regard, till date;

(c) whether the Government propose to conduct any inquiry into the matter relating to State and Central tax evasion amounting to more than one thousand crores of rupees by the said Company; and

(d) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

#### Setting up of Cotton Yarn Bank in Assam

1148. SHRIMATI RANEE NARAH : Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government propose to set up Cotton Yarn Bank in Assam;

(b) if so, the details thereof;

(c) whether the Union Government have also received a proposal from the Government of Assam for setting up of Handloom Training Centre in the State; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) Cotton Yarn Bank can be set up by any approved State Handloom Agency under Mill Gate Price Scheme implemented by Government of India through National Handloom Development Corporation (NHDC) Ltd.

(c) No, Sir.

(d) Does not arise.

#### Anti-Subsidy and Anti-Dumping Cell

1149. SHRI TARIQ ANWAR : Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have constituted anti-subsidy and anti-dumping investigation cell; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMA-KRISHNA HEGDE) : (a) and (b) The Government have constituted a Directorate General of Anti Dumping and Allied Duties under the Ministry of Commerce. The Designated Authority appointed under the Customs Tariff Act and the Rules made thereunder is in-charge of the Directorate General of Anti Dumping and Allied Duties and investigates cases for anti-dumping and anti-subsidy action. The Directorate General of Anti-Dumping and Allied Duties has been provided with sufficient infrastructure commensurate with the present workload.

[Translation]

#### Loans to Defaulters

1150. SHRI HARIBHAI CHAUDHARY : Will the Minister of FINANCE be pleased to state:

(a) the amount of bad-debt written off by the nationalised banks during the last two years, bank-wise;

(b) whether Government are aware that these banks again granted loans to the defaulting parties; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS, AND MINISTER OF STATE IN THE MINISTRY OF FINANCE

(BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M. R. JANARTHANAN) : (a) The amount of bad debts written off by nationalised banks during the year 1995-96 and 96-97 (latest available) as furnished by Reserve Bank of India (RBI) is given in the Statement enclosed.

(b) and (c) In order to alert the banks and FIs and put them on guard against the defaulters to other lending institutions, RBI has put in place a scheme to collect details about borrowers of banks and FIs with outstanding aggregating Rs. 1 crore and above which are classified as 'Doubtful' or 'Loss' or where suits are filed, as on 31st March and 30th September each year. List of borrowers (with outstandings aggregating Rs. 1 crore and above) against whom suits are filed and on 31 March every year are published. Information of such suit filed accounts as well as confidential information on other doubtful and loss assets of Rs. 1 crore is disseminated to banks and FIs in the form of floppies.

The banks and financial institutions are advised to make use of the aforesaid details while considering, on merits, the requests for fresh or additional limits by the defaulting borrowing units, their proprietors/partners/directors etc. The banks, at times, grant on merits, loans/additional facilities to defaulting units etc. for revival/rehabilitation. Reserve Bank of India has not issued any instructions prohibiting them to grant fresh /additional limit to the defaulters and banks and financial institutions are free to take their own credit decisions based on commercial judgement.

#### Statement

*Bad debts written off by the nationalised banks during the last two years*

(Amount in crores)

Sr. No.	Name of the Bank	1995-96	1996-97
1	2	3	4
1.	Allahabad Bank	6.71	21.39
2.	Andhra Bank	1.95	37.42
3.	Bank of Baroda	46.42	70.17
4.	Bank of India	307.08	217.15
5.	Bank of Maharashtra	56.52	47.30
6.	Canara Bank	169.49	18.20
7.	Central Bank of India	138.44	156.83
8.	Corporation Bank	19.13	0.94
9.	Dena Bank	51.92	58.76
10.	Indian Bank	115.94	10.28
11.	Indian Overseas Bank	75.01	375.73
12.	Oriental Bank of Commerce	0.82	46.22